

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/16493/2026 ARBP/20/2026	BIMBADHAR DAS VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// (//
2	D-ARBP/16438/2026 ARBP/21/2026	NALANDA PUBLIC SCHOOL TRUST,CUTTACK VS DICKEY VISION FUND	HARIPAD MOHANTY VS	// (//
3	D-BLAPL/10144/2026 BLAPL/3592/2026	BHAGIRATHI BHATTA @ BHAGA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SPL.TASK FORCE /14 /2022 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000218/2022
4	D-BLAPL/10630/2026 BLAPL/3593/2026	DIPU @ DEEPAK PANDA @ DIPAK PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /19 /2026 SPECIAL JUDGE, PURI(Puri) TR/0000037/2026
5	D-BLAPL/10738/2026 BLAPL/3594/2026	CHHOTU SA VS STATE OF ODISHA	NILAMADHAB SARKAR VS	JHARSUGUDA /114 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000008/2026
6	D-BLAPL/10684/2026 BLAPL/3595/2026	SULEMAN ALLI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000073/2026
7	D-BLAPL/10748/2026 BLAPL/3596/2026	NIKHIL NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /272 /2025 J.M.F.C. (II), PURI(Puri) GR/0001081/2025
8	D-BLAPL/9661/2026 BLAPL/3597/2026	RANJAN @ ISWAR CHANDRA NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	KEONJHAR SADAR /499 /2024 DISTRICT & SESSIONS JUDGE,KEONJH Spl/0000044/2024
9	D-BLAPL/10559/2026 BLAPL/3598/2026	SANJAY JENA @ PHEU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /154 /2025 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000054/2026
10	D-BLAPL/9794/2026 BLAPL/3599/2026	SAGAR BINDHANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHAJURIPADA /126 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh ST/0000079/2024
11	D-BLAPL/9798/2026 BLAPL/3600/2026	BIDYADHAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /31 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000069/2026

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12	D-BLAPL/10404/2026 BLAPL/3601/2026	DULA MADAKAMI VS STATE OF ODISHA	DEVASIS MOHANTY VS	MALKANGIRI /292 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000129/2023
13	D-BLAPL/10507/2026 BLAPL/3602/2026	RAMESH KUMAR VS STATE OF ODISHA	RANJITA SINGH VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000027/2025
14	D-BLAPL/10640/2026 BLAPL/3603/2026	KARTIKESWAR JAGDALA VS STATE OF ODISHA	AVIRAM PATRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000073/2026
15	D-BLAPL/10750/2026 BLAPL/3604/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	KOTPAD /43 /2026 J.M.F.C.,KOTPAD(Koraput) GR/0000043/2026
16	D-BLAPL/10763/2026 BLAPL/3605/2026	DEEPAK KUMAR SAMAL @ DIPAK SAMAL @ DIPU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	DHARMASALA /346 /2008 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000025/2026
17	D-BLAPL/10765/2026 BLAPL/3606/2026	NILAMANI SAHOO VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BRAMHA BARADA /188 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002274/2024
18	D-BLAPL/10711/2026 BLAPL/3607/2026	SRIKANT JENA @ KALIA VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /41 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000151/2026
19	D-BLAPL/10097/2026 BLAPL/3608/2026	KANHA @ JANMEJAYA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHARMASALA /417 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001321/2025
20	D-BLAPL/10768/2026 BLAPL/3609/2026	KUNAL KHORA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT GRPS /29 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000128/2024
21	D-BLAPL/10099/2026 BLAPL/3610/2026	KANHA @ JANMEJAYA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHARMASALA /467 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001482/2025
22	D-BLAPL/9568/2026 BLAPL/3611/2026	MANI DAS VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GOPALPUR /437 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar ST/0000053/2026
23	D-BLAPL/10188/2026	KALIA @ GOBINDA DIGAL @ GOBINDA CHANDRA DIGAL @ GOBIND CH DIGAL	AKSHAYA KUMAR SAHOO	PHULBANI TOWN /219 /2024

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	BLAPL/3612/2026	VS STATE OF ODISHA	VS	S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000801/2024
24	D-BLAPL/10780/2026 BLAPL/3613/2026	ATANA MAHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /56 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000099/2026
25	D-BLAPL/10307/2026 BLAPL/3614/2026	RAHUL BAG VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	ATTABIRA /394 /2025 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000374/2025
26	D-BLAPL/10787/2026 BLAPL/3615/2026	DWITIKRUSHNA NAHAK @ TARU KALIA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ASKA /411 /2025 A.D.J.,ASKA(Ganjam) ST/0000008/2026
27	D-BLAPL/10447/2026 BLAPL/3616/2026	G.CHIRANJIBI REDDY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	DHARAKOT PS /383 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001779/2025
28	D-BLAPL/10782/2026 BLAPL/3617/2026	THAKUR KUMBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /56 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000099/2026
29	D-BLAPL/10772/2026 BLAPL/3618/2026	RAJU BAHADUR VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAMBARI /122 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000027/2024
30	D-BLAPL/10842/2026 BLAPL/3619/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	BUDHIRAM DAS VS	JAGATSINGPUR /280 /2026 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000572/2026
31	D-BLAPL/9597/2026 BLAPL/3620/2026	AJOY KUMAR PAUL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	S.P.(CID-CRL),CUTTACK /38 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001505/2025
32	D-BLAPL/9708/2026 BLAPL/3621/2026	SEBATI PRADHAN VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	PURUNAKOTE /31 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000011/2026
33	D-BLAPL/10790/2026 BLAPL/3622/2026	AMAN BEHERA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000309/2026
34	D-BLAPL/10776/2026 BLAPL/3623/2026	BABULU PINGUA VS	ALOK KUMAR PANDA VS	BAMBARI /122 /2023 A.D.J.,CHAMPUA(Kendujhar)

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35	D-BLAPL/10829/2026 BLAPL/3624/2026	STATE OF ODISHA MANOJ KUMAR KHOSLA @ MANOJ KUMAR KUSALA VS	RAMESH AGARWAL VS	ST/0000027/2024 KORAPUT SADAR /213 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0001088/2025
36	D-BLAPL/10783/2026 BLAPL/3625/2026	STATE OF ODISHA NAKULA KANHAR VS	AMITAV TRIPATHY VS	GHANTAPADA /56 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000099/2026
37	D-BLAPL/10675/2026 BLAPL/3626/2026	STATE OF ODISHA INDRAJIT PADHI VS	GHANASHYAM DASH VS	// SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000001/2026
38	D-BLAPL/10710/2026 BLAPL/3627/2026	STATE OF ODISHA ROSHAN KUJUR @ CHARKU VS	KULDEEP MOHANTY VS	BRAHMANITARANG /45 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000006/2021
39	D-BLAPL/10804/2026 BLAPL/3628/2026	STATE OF ODISHA PRASANJIT SAHU @ RADHAMADHAB DAS VS	VIVEKANANDA JENA VS	SIMULIA /621 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000002/2026
40	D-BLAPL/9742/2026 BLAPL/3629/2026	STATE OF ODISHA ABANI HARIJAN VS	TUKUNA KUMAR MISHRA VS	MAIDALPUR /24 /2026 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000307/2026
41	D-BLAPL/10130/2026 BLAPL/3630/2026	STATE OF ODISHA SAGRAM HEMBRAM @ MAKARA VS	HEMANTA KUMAR MOHANTA VS	MURUDA /79 /2026 CIVIL JUDGE (JD) CUM JMFC, MORADA CT/0000077/2026
42	D-BLAPL/11336/2026 BLAPL/3631/2026	STATE OF ODISHA ROHIT GARTIA @ ROHIT GADTIA VS	SARAT KUMAR JENA VS	BARGARH /48 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000006/2026
43	D-BLAPL/10343/2026 BLAPL/3632/2026	STATE OF ODISHA DINABANDHU PATRA VS	DEBANAN DAS VS	TANGI /62 /2024 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000258/2024
44	D-BLAPL/10833/2026 BLAPL/3633/2026	STATE OF ODISHA AYUSH NAMDEV VS	BHARAT BHUSAN ROUSTRAY VS	//0 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000021/2025
45	D-BLAPL/10806/2026 BLAPL/3634/2026	STATE OF ODISHA SASHIKANTA NAYAK @ NAIK @ KISHAN VS STATE OF ODISHA	DHANANJAYA NAYAK VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000039/2026

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46	D-BLAPL/10356/2026 BLAPL/3635/2026	KUMAR SUKLA @ KUMAR CHANDRA SUKLA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BARI RAMCHANDRAPUR /226 /2025 JMFC, BARIPAL(Jajapur) CT/000010/2025
47	D-BLAPL/10789/2026 BLAPL/3636/2026	CHINTU @ JAYADEV MALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /546 /2025 A.D.J., NILGIRI(Baleshwar) ST/000020/2026
48	D-BLAPL/10437/2026 BLAPL/3637/2026	BIDESI @ BIDESHI DAS @ DILIP @ DILLIP @ KARTIK DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /453 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000938/2025
49	D-BLAPL/10480/2026 BLAPL/3638/2026	SURYAKANTA NAYAK @ RAHUL VS STATE OF ODISHA	DIGAMBARA MISHRA VS	TIRTOL /152 /2026 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagatsinghpur) GR/0000171/2026
50	D-BLAPL/11516/2026 BLAPL/3639/2026	PURNA CHANDRA SWAIN VS STATE OF ODISHA	AYUSHI MEHTA VS	BEGUNIAPADA /220 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000098/2025
51	D-BLAPL/10550/2026 BLAPL/3640/2026	RAKESH JENA @ GHULU VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	PATTAMUNDAI /28 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000083/2026
52	D-BLAPL/10606/2026 BLAPL/3641/2026	HIMESH @ HARI SAMAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SAHADEV KHUNTA /97 /2026 S.D.J.M.,BALASORE(Baleshwar) CT/0000231/2026
53	D-BLAPL/10846/2026 BLAPL/3642/2026	PRATAP MANGARAJ @ MILU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /193 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000050/2026
54	D-BLAPL/10848/2026 BLAPL/3643/2026	DAMBARU @ DAMBARUDHARA HAIBURU VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	MOHULDIHA /10 /2021 A.D.J.,KARANJIA(Mayurbhanj) ST/0000044/2025
55	D-BLAPL/10059/2026 BLAPL/3644/2026	ABAKASH SAMAL VS STATE OF ODISHA	RANJIT MOHANTY VS	PATKURA /151 /2022 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000070/2023
56	D-BLAPL/10632/2026 BLAPL/3645/2026	KARTIKA BHOI @ KARTIK BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /300 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000110/2025
57	D-CMP/13728/2026	MANJULATA SADANGI @ PRAHARAJ	JYOTI PATNAIK	//

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	CMP/657/2026	VS PRAVASINI PRADHAN	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
58	D-CMP/15104/2026 CMP/658/2026	RASHMIRANI PANIGRAHI VS THE BANK OF INDIA	RAJU KUMAR SATAPATHY VS	RFA/0000021/2024 // A.D.J.,KODALA(Ganjam)
59	D-CMP/15988/2026 CMP/659/2026	KABIRAJ SAMANTRAY VS KANCHAN SAMANTRAY @ BADAJENA	MANOJ KUMAR MOHANTY (2) VS	Fao/0000003/2025 // 2ND ADDL.CIVIL JUDGE(SD),BHUBANE
60	D-CMP/15735/2026 CMP/660/2026	MIHIR KANTA SAHOO VS JANAKI BALLV CHHATOI	JAYDEEP PAL VS	CS/0007970/2014 // CIVIL JUDGE (SD),KUJANG(Jagatsinghap
61	D-CMP/15769/2026 CMP/661/2026	M/S. EVOS BUILDCON PVT. LTD., BHUBANESWAR VS SAMEER PATTNAIK	HARAPRASAD PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho
62	D-CMP/16983/2026 CMP/662/2026	JAY GOPAL DAS ADHIKARY VS STATE OF ODISHA	MANAS RANJAN BAUG VS	CS/0002368/2022 // A.D.J.,JALESWAR(Baleshwar)
63	D-CMP/17070/2026 CMP/663/2026	GATIKRUSHNA PATTANAIAK VS BISWAMOHAN PATTANAYAK	RATIKANTA MOHAPATRA VS	RFA/0000201/2022 // 2ND ADDL.CIVIL JUDGE(S.D.),CUTTAC
64	D-CMP/14852/2026 CMP/664/2026	SAILABALA SENAPATI VS PRAKASH CHANDRA SENAPATI	BIBHUTI BHUSAN MISHRA 2 VS	CS/0000316/2013 // DISTRICT & SESIONS JUDGE,BHUBANE
65	D-CONTC/8461/2026 CONTC/2206/2026	SUSANTA KUMAR JENA VS ARABINDA AGRAWAL, IAS	ADV. VS	Fao/0000175/2023 // ()
66	D-CONTC/13810/2026 CONTC/2207/2026	NISHIKANTA ROUT VS SATYABRATA SAHU, IAS	ADV. VS	// // ()
67	D-CONTC/13820/2026 CONTC/2208/2026	MANAGING COMMITTEE,DAMODAR GIRLS HIGH SCHOOL, PURI VS N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// // ()
68	D-CONTC/13825/2026 CONTC/2209/2026	ASHOK KUMAR BARIK VS	SUSHREE SANGITA PASAYAT VS	// // ()

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69	D-CONTC/12360/2026 CONTC/2210/2026	N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR M.C. OF PANCHAYAT HIGH SCHOOL, TARAPUR VS THIRUMALA NAIK, IAS	SANJIB KUMAR RATH VS	// // ()
70	D-CONTC/15629/2026 CONTC/2211/2026	BIRANCHI NARAYAN BEHERA VS SHUBHA SARMA, IAS, SECRETARY WATER RESOURCES DEPTT.	RAMAKRISHNA BISOI VS	// ()
71	D-CONTC/16422/2026 CONTC/2212/2026	PRASANNA KUMAR ROU TRAY VS SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// ()
72	D-CONTC/16428/2026 CONTC/2213/2026	ANANTA CHARAN SAMAL VS MALAYA KUMAR DHARUA, EXECUTIVE ENGINEER, DRAINAGE DIVISION, CUTTACK	ADV VS	// ()
73	D-CONTC/16429/2026 CONTC/2214/2026	MAHIA NAIK VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// ()
74	D-CONTC/13873/2026 CONTC/2215/2026	PRAVAT KUMAR DASH VS YAMINI SARANGI, IAS	ADV. VS	// ()
75	D-CONTC/13355/2026 CONTC/2216/2026	DEBENDRANATH DAS VS NIYATI PATTNAIK, IAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// ()
76	D-CONTC/14737/2026 CONTC/2217/2026	SUKANTI BADA VS ANANYA DAS, (I.S.), STATE PROJECT DIRECTOR, OSEPA, ODISHA	ADV. VS	// ()
77	D-CONTC/13950/2026 CONTC/2218/2026	ANASURYA@ANASUYA PATTANAİK VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// ()
78	D-CONTC/16433/2026 CONTC/2219/2026	DAITARI PARIDA VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// ()
79	D-CONTC/16435/2026 CONTC/2220/2026	HEMANTA KUMAR MOHANTY VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// ()

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80	D-CONTC/16436/2026 CONTC/2221/2026	SATRUGHNA MATIA VS CHANDRA SEKHAR SETHI, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION,CUTTACK	ADV VS	// 0
81	D-CONTC/12984/2026 CONTC/2222/2026	MANAGING COMMITTEE OF CHHELIA SAHU HIGH SCHOOL, KUNDABUTALA VS DR.N.THIRUMALA NAIK, IAS	KUNAL KUMAR SWAIN VS	// 0
82	D-CONTC/14602/2026 CONTC/2223/2026	MINAKSHI MISHRA VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0
83	D-CONTC/16439/2026 CONTC/2224/2026	DANDAPANI BEHERA VS SUBHA SARMA,IAS,PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0
84	D-CONTC/16440/2026 CONTC/2225/2026	MADAN MOHAN MOHARANA VS CHANDRA SEKHAR SETHI, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION,CUTTACK	ADV VS	// 0
85	D-CONTC/13870/2026 CONTC/2226/2026	KALYANI MOHANTY VS YAMINI SARANGI, IAS	ADV. VS	// 0
86	D-CONTC/16911/2026 CONTC/2227/2026	ARZOO HUSSAIN VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0
87	D-CONTC/17551/2026 CONTC/2228/2026	KARTIKA CHANDRA MALLIK VS SUBHANKAR MOHANTY, O.A.S	MITHUN DAS VS	// 0
88	D-CONTC/16483/2026 CONTC/2229/2026	DR. SUDHANSU SEKHAR NAYAK VS KALI PRASANNA MOHAPATRA, I.A.S	ADV. VS	// 0
89	D-CONTC/14369/2026 CONTC/2230/2026	ALOK PRADHAN VS SANJEEV KUMAR MISHRA, IAS	ADV. VS	// 0
90	D-CRLA/10056/2026 CRLA/363/2026	RAMESH DEEP VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /201 /2019 SPECIAL JUDGE (POCSO), BALANGIR(B
91	D-CRLA/10505/2026	SANTOSH BEHERA	AMITAV TRIPATHY	Spl/0000011/2021 GOPALPUR /132 /2014

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	CRLA/364/2026	VS STATE OF ODISHA	VS	2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000060/2015
92	D-CRLA/9687/2026 CRLA/365/2026	UDAY SHANKAR ROUT @ UDAYA SANKAR ROUT VS SATYABAN PALEI	PARTHA SARATHI DAS VS	// DISTRICT & SESSIONS JUDGE,KEONJHAR CRA/0000002/2025
93	D-CRLA/10605/2026 CRLA/366/2026	KISHORE TIRKEY VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BIRMITRAPUR /27 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000032/2020
94	D-CRLA/11125/2026 CRLA/367/2026	BULET MUKHI @ KRISHNA MUKHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARIPADA TOWN /188 /2018 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000168/2024
95	D-CRLA/10706/2026 CRLA/368/2026	AJU MOHANTA VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	BETNOTI /16 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000003/2026
96	D-CRLLP/10126/2026 CRLLP/41/2026	STATE OF ODISHA(VIG.) VS MINATI PATTNAIK @ MOHANTY	SANGRAM DAS, S.C.VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /2 /2006 SPECIAL JUDGE (VIG),BERHAMPUR(Ganjam) GR/0000002/2006
97	D-CRLMC/10871/2026 CRLMC/1253/2026	PRAVAT RANJAN BISWAL VS REPUBLIC OF INDIA	HEMANT KUMAR MUND VS	BHUBANESWAR CBI /49 /2014 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR TR/0000005/2018
98	D-CRLMC/9322/2026 CRLMC/1254/2026	SAROJ@SAROJ RANJAN DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MAHILA PS,SEC-3,ROURKELA /38 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000043/2026
99	D-CRLMC/9663/2026 CRLMC/1255/2026	AKHAYA SWAIN@TUTU@TITU VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /30 /2021 S.D.J.M.,PURI(Puri) GR/0000530/2021
100	D-CRLMC/10545/2026 CRLMC/1256/2026	MANORAMA SAW @ SAWN VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	SAHADEV KHUNTA /219 /2022 S.D.J.M.,BALASORE(Baleshwar) CT/0000631/2022
101	D-CRLMC/11178/2026 CRLMC/1257/2026	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	KAJAL SAHOO VS	BALICHANDRAPUR /105 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000501/2026
102	D-CRLMC/10492/2026 CRLMC/1258/2026	BABULA @ KRUSHNA CHANDRA BEHERA VS	ASHOK KUMAR SAHOO VS	RAJKANIKA /45 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara)

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103	D-CRLMC/11276/2026 CRLMC/1259/2026	STATE OF ODISHA NANDA@SUSANTA MARDARAJ@SUSANTA KUMAR MARDARAJ VS	GYANENDRA KUMAR TRIPATHY VS	Spl/000045/2021 BAIDESWAR /45 /2015 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000218/2016
104	D-CRLMC/10855/2026 CRLMC/1260/2026	STATE OF ODISHA SANGRAM KESARI SINGH VS	CHIRANJIB ROUT VS	ANGUL TOWN /552 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001081/2021
105	D-CRLMC/10614/2026 CRLMC/1261/2026	STATE OF ODISHA SASHANKA AKASH BARIK VS	CHIRANJEEV BIDYABHUSHAN VS	NIALI /352 /2022 1ST A.D.J., CUTTACK(Cuttack) Spl/0000008/2025
106	D-CRLMC/10250/2026 CRLMC/1262/2026	STATE OF ODISHA PRAVAKAR KARAN VS	DHANOJ KUMAR SAHOO VS	BHUBANESWAR VIGILANCE /8 /2010 SPECIAL JUDGE(VIG),BHUBANESWAR CRMC/0000059/2025
107	D-CRLMC/10229/2026 CRLMC/1263/2026	STATE OF ODISHA SWETASMINI MANTRY @ MANTRI VS	BIPLAB MOHANTY VS	PAHALA /180 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001015/2025
108	D-CRLMC/10538/2026 CRLMC/1264/2026	STATE OF ODISHA SABYASACHI BARAL VS	RAMANI KANTA PATTANAIAK VS	PARADEEP LOCK /133 /2016 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP Spl/0000067/2025
109	D-CRLMC/10713/2026 CRLMC/1265/2026	STATE OF ODISHA SIDHARTHA DASH VS	RITURANJAN CHHOTARAY VS	CHAULIAGANJA /461 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001202/2025
110	D-CRLMC/10758/2026 CRLMC/1266/2026	STATE OF ODISHA BASANTI DALASINGHA RAY VS	SAROJ KUMAR DASH VS	NACHUNI /276 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000683/2023
111	D-CRLMC/9086/2026 CRLMC/1267/2026	STATE OF ODISHA HRUSHIKESH MALLICK VS	AMITABH MISHRA VS	CUTTACK VIGILANCE /33 /1996 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000127/2000
112	D-CRLMC/11218/2026 CRLMC/1268/2026	STATE OF ODISHA(VIG.) KABITA RANI PATNAIK VS	TRILOCHAN NANDA VS	PHULBANI SADAR /32 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E CMC/0000056/2026
113	D-CRLMC/10997/2026 CRLMC/1269/2026	STATE OF ODISHA KUMAR @ KUMAR CHARAN MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	AUL /51 /2017 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000417/2025

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114	D-CRLMC/11581/2026 CRLMC/1270/2026	ROHAN ROSHAN NAYAK@BANTY VS STATE OF ODISHA(VIG.)	KABIR KUMAR JENA VS	BALASORE VIGILANCE /4 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000033/2013
115	D-CRLMC/10604/2026 CRLMC/1271/2026	TUTU PRADHAN @ NARENDRA KUMAR PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BADABAZAR /194 /2013 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001436/2013
116	D-CRLMC/11405/2026 CRLMC/1272/2026	KASHINATH BEHERA VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	//0 EXECUTIVE MAGISTRATE,CUTTACK(C MIS.CASE/0000486/2026
117	D-CRLMC/11115/2026 CRLMC/1273/2026	SANTOSH KUMAR NANDA VS ASHA KUMARI	ANANTA NARAYAN PATTANAYAK VS	//0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000281/2025
118	D-CRLMP/9829/2026 CRLMP/523/2026	CHITTARANJAN DAS VS STATE OF ODISHA	TAPAN MISHRA VS	//0 (//
119	D-CRLMP/11211/2026 CRLMP/524/2026	M/S. DURGESH MOTORS PVT. LTD., CUTTACK VS UNION OF INDIA	ASISH MISHRA VS	CUTTACK SADAR /140 /2026 (//
120	D-CRLMP/10644/2026 CRLMP/525/2026	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	BASUDEV PUJARI VS	BANSADA /325 /2025 (//
121	D-CRLMP/8160/2026 CRLMP/526/2026	INFORMANT VS STATE OF ODISHA	ARIJEET MISHRA VS	BHARATPUR PS /296 /2025 (//
122	D-CRLMP/10275/2026 CRLMP/527/2026	SUMITRA SAHOO VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	//0 (//
123	D-CRLMP/10649/2026 CRLMP/528/2026	JOGESWAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 (//
124	D-CRLREV/11004/2026 CRLREV/290/2026	BARUN MAJUMDAR VS STATE OF ODISHA	DHANANJAYA MUND VS	MALKANGIRI SADAR /102 /2025 GRAMA NYAYALAYA, KORUKONDA(M GR/0000097/2025
125	D-CRLREV/11087/2026	SHREEMAN JATIN KUMAR	PRADIPTA BEURA	//

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	CRLREV/291/2026	VS STATE OF ODISHA	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000244/2025
126	D-CRLREV/11181/2026 CRLREV/292/2026	SARBESWAR SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	//0 J.M.F.C.,RANPUR(Nayagarh) 2(C)CC/0000002/2020
127	D-CRP/15905/2026 CRP/12/2026	DR. NIHAR RANJAN MOHAPATRA VS SAGUN KRITI BEHERA	LALITENDU MISHRA VS	// CIVIL JUDGE (SD), BADAMBA(Cuttack) CS/0000070/2020
128	D-FAO/15305/2026 FAO/250/2026	KSHIROD CHANDRA PATRI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001073/2016
129	D-FAO/15979/2026 FAO/251/2026	NIRMAL KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000332/2017
130	D-FAO/15980/2026 FAO/252/2026	PURNIMA DEVI UPPER PRIMARY SCHOOL, JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000744/2013
131	D-FAO/15567/2026 FAO/253/2026	ARUN KUMAR CHANDAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000512/2013
132	D-FAO/13579/2026 FAO/254/2026	ADITYA KUMAR PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001009/2016
133	D-FAO/13571/2026 FAO/255/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001112/2017
134	D-FAO/16114/2026 FAO/256/2026	JAGADISH @ JAGDISH BANIA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000105/2013
135	D-FAO/16123/2026 FAO/257/2026	ARDHENDU KUMAR RANJITSINGH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000299/2012
136	D-FAO/15565/2026 FAO/258/2026	CHAKRADHAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA

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137	D-FAO/16051/2026 FAO/259/2026	STATE OF ODISHA M.C. OF GOPINATH ACADEMY (HIGH SCHOOL), BADANGOMUNDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	Gia/0001086/2012 // STATE EDUCATION TRIBUNAL,BHUBA
138	D-FAO/16186/2026 FAO/260/2026	AKSHYA KUMAR ANCHAL VS STATE OF ODISHA	SANGRAM JENA VS	Gia/0000198/2019 // STATE EDUCATION TRIBUNAL,BHUBA
139	D-FAO/16204/2026 FAO/261/2026	HRUDANANDA MAHANTA VS STATE OF ODISHA	SANGRAM JENA VS	Gia/0000014/2016 // STATE EDUCATION TRIBUNAL,BHUBA
140	D-FAO/17491/2026 FAO/262/2026	MANAGING COMMITTEE OF AMARPALI HIGH SCHOOL, SUBARNAPUR VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	Gia/0000223/2015 // STATE EDUCATION TRIBUNAL,BHUBA
141	D-FAO/17486/2026 FAO/263/2026	MANAGING COMMITTEE OF RADHA KRISHNA HIGH SCHOOL, KUARGAON VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	Gia/0000769/2017 // STATE EDUCATION TRIBUNAL,BHUBA
142	D-LAA/16038/2026 LAA/59/2026	D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR VS SANTOSINI TRIPATHI	SREEJIT MOHANTY VS	Gia/0000179/2015 // CIVIL JUDGE (SD),SAMBALPUR(Sambal
143	D-LAA/16041/2026 LAA/60/2026	D.G.M. INDIAN OIL CORPORATION LTD.,P.R.R.P.L.,SAMBALPUR VS TULASI PRASAD SANBAD	SREEJIT MOHANTY VS	LA/0000042/2012 // CIVIL JUDGE (SD),SAMBALPUR(Sambal
144	D-LAA/16043/2026 LAA/61/2026	D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR VS MD. MOOSA WARSI	SREEJIT MOHANTY VS	LA/0000005/2013 // CIVIL JUDGE (SD),SAMBALPUR(Sambal
145	D-LAA/15348/2026 LAA/62/2026	LAND ACQUISITION OFFICER, COLLECTORATE,KHORDA VS PATHAUNI HARICHANDAN	AJODHYA RANJAN DASH,A.G.A VS	LA/0000029/2012 // THE PO, LAR AND R AUTHORITY, CUTTACK
146	D-MATA/15543/2026 MATA/136/2026	SABITA MEHER VS ABINASH MEHER	SURYAKANTA DWIBEDI VS	LA/0000051/2020 // JUDGE FAMILY COURT, BHAWANIPAT
147	D-MATA/16785/2026 MATA/137/2026	MAMATA SAHOO VS ASWINI KUMAR SAHOO	SOUMYA MISHRA VS	CP/0000043/2024 // JUDGE FAMILY COURT,CUTTACK(Cutta

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148	D-RPFAM/15354/2026 RPFAM/110/2026	TAPAN KUMAR PANDA VS SNIGDHANJALI PANDA @ MAMA	BIBHUTI BHUSAN MISHRA 2 VS	// JUDGE FAMILY COURT,PURI(Puri) CRMC/000001/2025
149	D-RSA/14437/2026 RSA/196/2026	SATYABAN PRADHAN VS NIRANJAN PRADHAN	SIDHARTH SHANKAR PADHY VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/000016/2025
150	D-RSA/15939/2026 RSA/197/2026	JAMUNA BEWA VS BASANTI DEI	JYOTI RANJAN DEO VS	// A.D.J.,BHADRAK(Bhadrak) TA/000011/2001
151	D-RSA/14869/2026 RSA/198/2026	BASANTI DAS VS SUSHILADEVI MAHESWARI	SOUMYA MISHRA VS	// A.D.J.,DHENKANAL(Dhenkanal) RFA/0000120/2021
152	D-STREV/14201/2026 STREV/10/2026	M/S.SESA STERLITE LTD.,(NOW M/S. VEDANTA LTD.) JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TAX SA/000023/2024
153	D-STREV/14221/2026 STREV/11/2026	M/S. SESA STERLITE LTD.,(NOW M/S. VEDANTA LTD.) JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TAX Gia/000025/2024
154	D-STREV/14230/2026 STREV/12/2026	M/S. SESA STERLITE LTD., (NOW M/S. VEDANTA LTD.),JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TAX SA/0000003/2024
155	D-STREV/14190/2026 STREV/13/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TAX SA/0000019/2024
156	D-STREV/14204/2026 STREV/14/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TAX SA/0000024/2024
157	D-STREV/14193/2026 STREV/8/2026	M/S. SESA STERLITE LTD.,(NOW M/S.VEDANTA LTD.),JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TAX SA/0000020/2024
158	D-STREV/14195/2026 STREV/9/2026	M/S. SESA STERLITE LTD., NOW M/S. VEDANTA LTD. VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TAX SA/0000021/2024
159	D-TRP(C)/15425/2026	SANDEEP SARKAR	MANAMOHAN PATTANAYAK	//

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	TRP(C)/110/2026	VS	VS	JUDGE FAMILY COURT,ROURKELA(Su
160	D-TRP(C)/15606/2026	SARADA BOSE	PRASANTA KUMAR SATAPATHY	Crp/0000020/2026
	TRP(C)/111/2026	VS	VS	//
161	D-TRP(C)/16407/2026	BALARAM DAS	ARIJEET MISHRA	JUDGE FAMILY COURT, BARIPADA(Ma
	TRP(C)/112/2026	MANASWINI MOHANTY	VS	CP/0000296/2025
162	D-TRP(C)/16442/2026	VS	BHARAT JALLI	//
	TRP(C)/113/2026	SABYASACHI NAYAK	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
163	D-TRP(C)/16389/2026	SUMITRA MAHALIK	DEBAKANT MOHANTY	CP/0000187/2025
	TRP(C)/114/2026	KISHORE CHANDRA SAMANTRAY	VS	//
164	D-WP(C)/16400/2026	HARA NARAYAN SAMANTRAY	PRASANTA KUMAR MISHRA	JUDGE FAMILY COURT, KENDRAPARA
	WP(C)/11751/2026	KARTIK CHANDRA SAHU	VS	CP/0000315/2025
165	D-WP(C)/16347/2026	VS	HARIPAD MOHANTY	//
	WP(C)/11752/2026	STATE OF ODISHA	VS	()
166	D-WP(C)/16402/2026	MANU NAIK	PRASANTA KUMAR MISHRA	//
	WP(C)/11753/2026	SANATAN MOHANTY	VS	()
167	D-WP(C)/16457/2026	STATE OF ODISHA	KAJAL SAHOO	//
	WP(C)/11754/2026	M/S NIHAR RANJAN ROUTRAY,KENDRAPARA	VS	()
168	D-WP(C)/16330/2026	ASSISTANT COMMISSIONER OF STATE TAX CT AND GST CIRCLE,KENDRAPARA	ARIJEET MISHRA	//
	WP(C)/11755/2026	IPANJALI NAYAK	VS	()
169	D-WP(C)/16804/2026	COLLECTOR AND DISTRICT MAGISTRATE CUM DISTRICT APPROPRIATE AUTHORITY, JAJPUR	ANUP KUMAR MOHAPATRA	//
	WP(C)/11756/2026	PURUSHOTTAM HIKAKA	VS	()
170	D-WP(C)/16242/2026	STATE OF ODISHA	PABITRA KUMAR NAYAK	//
	WP(C)/11757/2026	PABAN MUNDA	VS	()

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171	D-WP(C)/15109/2026 WP(C)/11758/2026	STATE OF ODISHA LAXMIPRIYA SARAF VS	RASMITA SWAIN VS	// // 0
172	D-WP(C)/15224/2026 WP(C)/11759/2026	STATE OF ODISHA PANCHANANA SAHOO VS	SIBA PRASAD SWAIN VS	// // 0
173	D-WP(C)/15591/2026 WP(C)/11760/2026	STATE OF ODISHA KARUNAKAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
174	D-WP(C)/15644/2026 WP(C)/11761/2026	STATE OF ODISHA ANUP KUMAR RATH VS	ACHYUTANANDA PATTANAİK VS	// // 0
175	D-WP(C)/16214/2026 WP(C)/11762/2026	INSTITUTE OF BANKING PERSONNEL SELECTION ASHISH KUMAR TRIPATHY VS	BIBHUTI BHUSAN SWAIN VS	// // 0
176	D-WP(C)/15933/2026 WP(C)/11763/2026	STATE OF ODISHA JAYANTA KUMAR MAHANTA VS	SATYAJIT SAMAL VS	// // 0
177	D-WP(C)/15965/2026 WP(C)/11764/2026	STATE OF ODISHA M/S. PRAFULLA KUMAR MOHANTY, CUTTACK VS	PRANAYA KISHORE HARICHANDAN VS	// // 0
178	D-WP(C)/16008/2026 WP(C)/11765/2026	ADDITIONAL COMMISSIONER, CT AND GST(APPEAL) CENTRAL ZONE I, CUTTACK TAPAN KUMAR NAYAK VS	BHAKTA RANJAN BARIK VS	// // 0
179	D-WP(C)/15292/2026 WP(C)/11766/2026	STATE OF ODISHA TARUN NISA BIBI VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
180	D-WP(C)/15881/2026 WP(C)/11767/2026	STATE OF ODISHA SANJULATA MAJHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
181	D-WP(C)/16156/2026 WP(C)/11768/2026	COLLECTOR, KENDRAPARA SANJAYA SAHU VS	PADMANAVA JENA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/16022/2026 WP(C)/11769/2026	DHANURJAYA SAHU VS MAHANADI COALFIELDS LTD.,SAMBALPUR	ANSHUMAN DAS VS	// 0 //
183	D-WP(C)/15871/2026 WP(C)/11770/2026	NILIMA TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/14799/2026 WP(C)/11771/2026	PRASANNA KUMAR SUBUDHI VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
185	D-WP(C)/15873/2026 WP(C)/11772/2026	BARENDRANATH PARIDA VS SECRETARY, MINISTRY OF PETROLEUM AND NATURAL GAS, NEW DELHI	PRAVASH CHANDRA JENA VS	// 0 //
186	D-WP(C)/15816/2026 WP(C)/11773/2026	LALIT KUMAR MAHAPATRA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
187	D-WP(C)/14805/2026 WP(C)/11774/2026	ANANGADEV MOHANTA VS STATE OF ODISHA	PUJARANI MUDULI VS	// 0 //
188	D-WP(C)/14806/2026 WP(C)/11775/2026	LINGARAJ PAIKARAY VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
189	D-WP(C)/13373/2026 WP(C)/11776/2026	SAHADEV MAHAL VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
190	D-WP(C)/15485/2026 WP(C)/11777/2026	MARUTI COLLEGE OF NURSING AND PARAMEDICAL STUDIES, BOUDH VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
191	D-WP(C)/16353/2026 WP(C)/11778/2026	SURYA NARAYAN PATRO VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
192	D-WP(C)/15547/2026 WP(C)/11779/2026	PABITRA KUMAR SWAIN VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
193	D-WP(C)/15466/2026	RAGHUNATH SWAIN	BIRAJA PRASANNA DAS	//

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	WP(C)/11780/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/15585/2026 WP(C)/11781/2026	PRADEEPA KUMAR MOHANTY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
195	D-WP(C)/15576/2026 WP(C)/11782/2026	ANAM CHARAN SENAPATI VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
196	D-WP(C)/15112/2026 WP(C)/11783/2026	GOVINDA DANDASENA VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
197	D-WP(C)/15740/2026 WP(C)/11784/2026	BANSHIDHAR PATI VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
198	D-WP(C)/13367/2026 WP(C)/11785/2026	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
199	D-WP(C)/16059/2026 WP(C)/11786/2026	BADYA SIMANCHAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
200	D-WP(C)/15807/2026 WP(C)/11787/2026	LAMBODAR BAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
201	D-WP(C)/16040/2026 WP(C)/11788/2026	NEELAM DEVI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
202	D-WP(C)/16092/2026 WP(C)/11789/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
203	D-WP(C)/15809/2026 WP(C)/11790/2026	PURENDRA KUMAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
204	D-WP(C)/15744/2026 WP(C)/11791/2026	MANOSANTA MANDAL VS	PRAGYAN PARAMITA MOHANTY VS	// 0

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205	D-WP(C)/6223/2026 WP(C)/11792/2026	STATE OF ODISHA LABANI MAHANANDIA VS UNION OF INDIA	ASISH MISHRA VS	// // 0 //
206	D-WP(C)/16099/2026 WP(C)/11793/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
207	D-WP(C)/16362/2026 WP(C)/11794/2026	ALOK SHARMA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
208	D-WP(C)/15907/2026 WP(C)/11795/2026	SIBA PRASAD DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
209	D-WP(C)/15930/2026 WP(C)/11796/2026	BIJAYA KUMAR ROUT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
210	D-WP(C)/4706/2026 WP(C)/11797/2026	DEBENDRA MAHARANA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
211	D-WP(C)/15755/2026 WP(C)/11798/2026	SIDDARTHA DASH VS STATE OF ODISHA	BRAMHA NANDA TRIPATHY VS	// 0 //
212	D-WP(C)/16504/2026 WP(C)/11799/2026	KANHU CHARAN SWAIN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
213	D-WP(C)/15925/2026 WP(C)/11800/2026	MOHAN CHARAN DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
214	D-WP(C)/15759/2026 WP(C)/11801/2026	RAMESH KUMAR MOHANTY VS STATE OF ODISHA	BRAMHA NANDA TRIPATHY VS	// 0 //
215	D-WP(C)/16508/2026 WP(C)/11802/2026	GOPABANDHU NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //

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216	D-WP(C)/15928/2026 WP(C)/11803/2026	DILLIP KUMAR SAMAL VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
217	D-WP(C)/16004/2026 WP(C)/11804/2026	PARADIP PORT AUTHORITY, JAGATSINGHPUR VS PRAHALLAD SAHOO	SATYA SMRUTI MOHANTY VS	// 0 //
218	D-WP(C)/16731/2026 WP(C)/11805/2026	SS CREATIVES AND MOTION PICTURES, DHENKANAL VS SUPERINTENDENT, DHENKANALRANGE, DHENKANAL	SUJYOTI KUMAR DAS VS	// 0 //
219	D-WP(C)/15968/2026 WP(C)/11806/2026	TRILOCHAN SAHOO VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
220	D-WP(C)/16277/2026 WP(C)/11807/2026	RUDRA KESHARI SETHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
221	D-WP(C)/15969/2026 WP(C)/11808/2026	RABINARAYAN DAS VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
222	D-WP(C)/16355/2026 WP(C)/11809/2026	BIPIN BIHARI PATHI VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
223	D-WP(C)/16643/2026 WP(C)/11810/2026	SARTHAK AGASTI VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
224	D-WP(C)/14497/2026 WP(C)/11811/2026	SATCHIDANANDA PUHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
225	D-WP(C)/16365/2026 WP(C)/11812/2026	BIRANCHI NARAYAN PARIJA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
226	D-WP(C)/16639/2026 WP(C)/11813/2026	AJAYA NAG VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
227	D-WP(C)/15439/2026	SUSIL KUMAR INSTITUTE OF MEDICAL SCIENCE, MAYURBHANJ	PRITAM KUMAR MOHANTY	//

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	WP(C)/11814/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/16195/2026 WP(C)/11815/2026	MONGERAM GUPTA VS STATE OF ODISHA	KIRTAN BADHEI VS	// 0 //
229	D-WP(C)/16775/2026 WP(C)/11816/2026	K.RAMA KRISHNA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
230	D-WP(C)/14722/2026 WP(C)/11817/2026	ANANTA PANDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
231	D-WP(C)/15761/2026 WP(C)/11818/2026	MAMALI SETHI VS STATE OF ODISHA	BRAMHA NANDA TRIPATHI VS	// 0 //
232	D-WP(C)/16581/2026 WP(C)/11819/2026	SHIVAJI PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
233	D-WP(C)/16225/2026 WP(C)/11820/2026	ARABINDA KUMAR BEHERA VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
234	D-WP(C)/16550/2026 WP(C)/11821/2026	REENA NANDA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
235	D-WP(C)/16577/2026 WP(C)/11822/2026	SK. SAUKAT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
236	D-WP(C)/16552/2026 WP(C)/11823/2026	SK TAJUDDIN VS THE BRANCH MANAGER, HDFC BANK LTD., SALEPUR BRANCH	GANESWAR BEHERA VS	// 0 //
237	D-WP(C)/16574/2026 WP(C)/11824/2026	MAKFERUN BIBI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
238	D-WP(C)/16741/2026 WP(C)/11825/2026	SURESH CHANDRA NANDA VS	SWASTI SOUMYA SAHLI VS	// 0

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239	D-WP(C)/16561/2026 WP(C)/11826/2026	STATE OF ODISHA S. J. RAJU VS UNION OF INDIA	ATUL TRIPATHY VS	// // 0 //
240	D-WP(C)/15765/2026 WP(C)/11827/2026	MALLIK FAIJULLA VS GENERAL MANGER, TATA CAPITAL LTD, JHARKHAND	NETRANANDA BISWAL VS	// 0 //
241	D-WP(C)/16762/2026 WP(C)/11828/2026	BASANTA KUMAR HATI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
242	D-WP(C)/15440/2026 WP(C)/11829/2026	SUSIL KUMAR INSTITUTE OF MEDICAL SCIENCE, MAYURBHANJ VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
243	D-WP(C)/16774/2026 WP(C)/11830/2026	SRINIBAS MISHRA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
244	D-WP(C)/16646/2026 WP(C)/11831/2026	PURNAMASI PARHI @ POURNAMASI PARHI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
245	D-WP(C)/15723/2026 WP(C)/11832/2026	BHIMASEN KHANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
246	D-WP(C)/16650/2026 WP(C)/11833/2026	AKHIL KUMAR PARHY @ PADHY VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
247	D-WP(C)/16403/2026 WP(C)/11834/2026	RAMA CHANDRA BHANJA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
248	D-WP(C)/16656/2026 WP(C)/11835/2026	BIJAY DHAL VS BHARAT PETROLEUM CORPORATION LTD, MUMBAI	GYANENDRA CHANDRA SWAIN VS	// 0 //
249	D-WP(C)/13781/2026 WP(C)/11836/2026	ANITARANI SUTAR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //

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250	D-WP(C)/16354/2026 WP(C)/11837/2026	SBE-AYODHYASAGAR JV, JHARSHUGUDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
251	D-WP(C)/16450/2026 WP(C)/11838/2026	MAHENDRA JENA VS RESERVE BANK OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
252	D-WP(C)/13910/2026 WP(C)/11839/2026	SANTOSH KUMAR DORA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
253	D-WP(C)/16800/2026 WP(C)/11840/2026	BISHNU CHARAN KISAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
254	D-WP(C)/17387/2026 WP(C)/11841/2026	JITENDRANATH SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
255	D-WP(C)/17386/2026 WP(C)/11842/2026	SANTANU PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
256	D-WP(C)/16399/2026 WP(C)/11843/2026	RAGHUNATHA BARIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
257	D-WP(C)/14170/2026 WP(C)/11844/2026	SANGHAMITRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
258	D-WP(C)/13606/2026 WP(C)/11845/2026	ANIL KUMAR RAY VS THE STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
259	D-WP(C)/16467/2026 WP(C)/11846/2026	GUNANIDHI PRADHAN VS RESERVE BANK OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
260	D-WP(C)/17026/2026 WP(C)/11847/2026	ASWIN KUMAR DAS VS STATE OF ODISHA	ANKITA MUKHIERJI VS	// 0 //
261	D-WP(C)/14955/2026	SHYAM MAJHI	GOKULANANDA SAHU	//

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	WP(C)/11848/2026	VS ODISHA POWER TRANSMISSION CORPORATION LTD, BHUBANESWAR, KHURDA	VS	0 //
262	D-WP(C)/17059/2026 WP(C)/11849/2026	KUMAR SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
263	D-WP(C)/16472/2026 WP(C)/11850/2026	UMAKANTA BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
264	D-WP(C)/14800/2026 WP(C)/11851/2026	MAA SHANTI PADDY PROCESSING PVT LTD VS CHIEF MANAGER, ODISHA GRAMEEN BANK	KABIRAJ PRADHAN VS	// 0 //
265	D-WP(C)/17060/2026 WP(C)/11852/2026	RANJAN MARTHA @ RANJAN KUMAR MARTHA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
266	D-WP(C)/16363/2026 WP(C)/11853/2026	PARSURAM BARIK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
267	D-WP(C)/15444/2026 WP(C)/11854/2026	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
268	D-WP(C)/14544/2026 WP(C)/11855/2026	USHARANI JENA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
269	D-WP(C)/16391/2026 WP(C)/11856/2026	KUMAR SUGYAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
270	D-WP(C)/16766/2026 WP(C)/11857/2026	SUBHENDU PADHIARY VS SRADHANJALI PANDA	RUPESH KUMAR KANUNGO VS	// 0 //
271	D-WP(C)/55416/2025 WP(C)/11858/2026	KALAKAR MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
272	D-WP(C)/16476/2026 WP(C)/11859/2026	NILAKANTHA SAHU VS	AKSHAYA KUMAR SAHOO VS	// 0

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273	D-WP(C)/16367/2026 WP(C)/11860/2026	STATE OF ODISHA SWAPNESWAR PRADHAN VS	RAMDAS ACHARY VS	// // 0
274	D-WP(C)/16924/2026 WP(C)/11861/2026	STATE OF ODISHA KHIROD KUMAR DAS VS	ASIM KUMAR DASH VS	// // 0
275	D-WP(C)/15008/2026 WP(C)/11862/2026	STATE OF ODISHA GIRIDHAR HARIJAN VS	RAJIB LOCHAN PATNAIK VS	// // 0
276	D-WP(C)/15858/2026 WP(C)/11863/2026	THE STATE OF ORISSA RAMESH CHANDRA ROUT VS	KUNAL KUMAR SWAIN VS	// // 0
277	D-WP(C)/16681/2026 WP(C)/11864/2026	STATE OF ODISHA AMAYA KUMAR MALL VS	KUNAL KUMAR SWAIN VS	// // 0
278	D-WP(C)/16494/2026 WP(C)/11865/2026	STATE OF ODISHA DIBYAJYOTI PANDA VS	BISWABIHARI MOHANTY VS	// // 0
279	D-WP(C)/16500/2026 WP(C)/11866/2026	STATE OF ODISHA NARESH CHANDRA TRIPATHY VS	BISWABIHARI MOHANTY VS	// // 0
280	D-WP(C)/11075/2026 WP(C)/11867/2026	STATE OF ODISHA SHOVAN KUMAR RATH VS	AFRAAZ SUHAIL VS	// // 0
281	D-WP(C)/16908/2026 WP(C)/11868/2026	ODISHA REAL ESTATE REGULATORY AUTHORITY KANAKALATA PANDA VS	AMIT PRASAD BOSE VS	// // 0
282	D-WP(C)/14228/2026 WP(C)/11869/2026	STATE OF ODISHA RAMKAR SA VS	ABHIMANYU PARIDA VS	// // 0
283	D-WP(C)/14730/2026 WP(C)/11870/2026	STATE OF ODISHA GOURI SATPATHY VS	SASWATI SOUMYA SAHU VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/12952/2026 WP(C)/11871/2026	BHAVESH KUMAR JAIN VS THE STATE TRANSPORT AUTHORITY, ODISHA	MANORANJAN PADHY VS	// 0 //
285	D-WP(C)/16316/2026 WP(C)/11872/2026	MANTU SINGH VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
286	D-WP(C)/16655/2026 WP(C)/11873/2026	RAMASHANKAR GIRI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
287	D-WP(C)/16317/2026 WP(C)/11874/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
288	D-WP(C)/16658/2026 WP(C)/11875/2026	DILLIP KUMAR GHOSH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/16662/2026 WP(C)/11876/2026	BENUDHAR JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
290	D-WP(C)/16318/2026 WP(C)/11877/2026	NITYANANDA KAR VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
291	D-WP(C)/17015/2026 WP(C)/11878/2026	MADANJIT HOTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
292	D-WP(C)/14936/2026 WP(C)/11879/2026	JANGYA NARAYAN NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
293	D-WP(C)/16371/2026 WP(C)/11880/2026	DIPAK KUMAR MOHANTY VS COLLECTOR CUM D.M.BALASORE	RAMDAS ACHARY VS	// 0 //
294	D-WP(C)/17223/2026 WP(C)/11881/2026	DR.KEDARNATH NAYAK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
295	D-WP(C)/16944/2026	TANUJA NAYAK	SITIKANT MISHRA	//

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	WP(C)/11882/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/12955/2026 WP(C)/11883/2026	SUNIL KUMAR JAIN VS THE STATE TRANSPORT AUTHORITY, ODISHA	MANORANJAN PADHY VS	// 0 //
297	D-WP(C)/15363/2026 WP(C)/11884/2026	MAMTA MAJHEE NAYAK VS STATE OF ODISHA	SURYA PRATAP DEO VS	// 0 //
298	D-WP(C)/12956/2026 WP(C)/11885/2026	BHAVESH KUMAR JAIN VS THE STATE TRANSPORT AUTHORITY, ODISHA	MANORANJAN PADHY VS	// 0 //
299	D-WP(C)/17121/2026 WP(C)/11886/2026	UTKAL KHADI MANDAL, KHURDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
300	D-WP(C)/13224/2026 WP(C)/11887/2026	BHAVESH KUMAR JAIN VS THE STATE TRANSPORT AUTHORITY, ODISHA	MANORANJAN PADHY VS	// 0 //
301	D-WP(C)/15021/2026 WP(C)/11888/2026	DHANURJAY JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
302	D-WP(C)/17390/2026 WP(C)/11889/2026	CHAITANYA NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
303	D-WP(C)/17388/2026 WP(C)/11890/2026	AJAYA KUMAR BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
304	D-WP(C)/16050/2026 WP(C)/11891/2026	SANJIB PANIGRAHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
305	D-WP(C)/17056/2026 WP(C)/11892/2026	SHARAT CHARDRA SWAIN VS COMMISSIONER OF CT AND GST, BHUBANESWAR	BHABANI SANKAR DAS VS	// 0 //
306	D-WP(C)/17392/2026 WP(C)/11893/2026	ASHOK KUMAR JENA VS	RAKESH BEHERA VS	// 0

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307	D-WP(C)/17463/2026 WP(C)/11894/2026	STATE OF ODISHA RAMESH KUMAR SINGH VS	JNYANANANDA PANDA VS	// // 0
308	D-WP(C)/17389/2026 WP(C)/11895/2026	STATE OF ODISHA BHAIRAB CHANDRA JENA VS	RAKESH BEHERA VS	// // 0
309	D-WP(C)/17468/2026 WP(C)/11896/2026	STATE OF ODISHA RAMESH KUMAR SINGH VS	JNYANANANDA PANDA VS	// // 0
310	D-WP(C)/16074/2026 WP(C)/11897/2026	STATE OF ODISHA NIRMAL CHANDRA SAHU VS	ARUN KUMAR PATRA VS	// // 0
311	D-WP(C)/16663/2026 WP(C)/11898/2026	STATE OF ODISHA KSHIRABDHI TANAYA BEHERA VS	SUKANTA KUMAR MISHRA VS	// // 0
312	D-WP(C)/17469/2026 WP(C)/11899/2026	STATE OF ODISHA RAMESH KUMAR SINGH VS	JNYANANANDA PANDA VS	// // 0
313	D-WP(C)/14408/2026 WP(C)/11900/2026	STATE OF ODISHA LAXMAN PATRA VS	AJAYA KUMAR MOHARANA VS	// // 0
314	D-WP(C)/17385/2026 WP(C)/11901/2026	STATE OF ODISHA M/S PARLE AGRO PRIVATE LIMITED, MUMBAI VS	BIBHU PRASAD PANDA VS	// // 0
315	D-WP(C)/16093/2026 WP(C)/11902/2026	STATE OF ODISHA REBATI KANTA KANUNGO VS	NIHAL RATH VS	// // 0
316	D-WP(C)/15605/2026 WP(C)/11903/2026	STATE OF ODISHA RAMA CHANDRA TUDU @ RAM CHANDRA TUDU VS	TRILOCHAN RATH VS	// // 0
317	D-WP(C)/15066/2026 WP(C)/11904/2026	STATE OF ODISHA RAHUL KUMAR MEHER VS	DHANANJAYA MUND VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/16702/2026 WP(C)/11905/2026	SADHANA GUMNAMSINGH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
319	D-WP(C)/16789/2026 WP(C)/11906/2026	ARYAN DALMIA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
320	D-WP(C)/14940/2026 WP(C)/11907/2026	ABHIMANYU SETHI VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
321	D-WP(C)/16252/2026 WP(C)/11908/2026	ABHI KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
322	D-WP(C)/16805/2026 WP(C)/11909/2026	DR. ABHISHEK KUMAR JYOTISHI VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR	KOUSIK ANANDA GURU VS	// 0 //
323	D-WP(C)/17065/2026 WP(C)/11910/2026	HARAMANI BASKEY VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
324	D-WP(C)/15199/2026 WP(C)/11911/2026	UDIT NARAYAN NAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
325	D-WP(C)/17454/2026 WP(C)/11912/2026	BENUDHARA NANDI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
326	D-WP(C)/16144/2026 WP(C)/11913/2026	MEHERU GOND VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
327	D-WP(C)/17341/2026 WP(C)/11914/2026	M/S.NAROTTAM SATAPATHY, KENDUJHAR VS THE ADDITIONAL STATE TAX OFFICER, KEONJHAR CIRCLE, JAJPUR	LALIT KUMAR MAHARANA VS	// 0 //
328	D-WP(C)/15240/2026 WP(C)/11915/2026	MAHENDRA KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
329	D-WP(C)/16674/2026	PRASAN KUMAR NANDA	SUNIL KUMAR PANDA	//

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	WP(C)/11916/2026	VS THE MANAGER, HR, NTPC, ANGUL	VS	0 //
330	D-WP(C)/17411/2026 WP(C)/11917/2026	PRASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
331	D-WP(C)/15388/2026 WP(C)/11918/2026	MSP INFRACON PVT. LTD., KHURDA VS HDB FINANCIAL SERVICES LTD., KHURDA	BISWAJIT NAYAK VS	// 0 //
332	D-WP(C)/16017/2026 WP(C)/11919/2026	SANJULATA PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
333	D-WP(C)/16180/2026 WP(C)/11920/2026	HILL VIEW COLLEGE OF NURSING, KEONJHAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
334	D-WP(C)/14611/2026 WP(C)/11921/2026	SUBHADRA ROUT VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
335	D-WP(C)/16671/2026 WP(C)/11922/2026	SUDAM CHARAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
336	D-WP(C)/14689/2026 WP(C)/11923/2026	PANCHALI BAGARTY@BAGARTI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
337	D-WP(C)/16055/2026 WP(C)/11924/2026	DOCTOR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
338	D-WP(C)/16086/2026 WP(C)/11925/2026	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
339	D-WP(C)/17284/2026 WP(C)/11926/2026	THE MANAGEMENT OF BASANTA SURYA EDUCATIONAL AND CHARITABLE TRUST VS SRIBANTA KUMAR DASH	PRABIN DAS VS	// 0 //
340	D-WP(C)/16090/2026 WP(C)/11927/2026	AJIT KUMAR SAHOO VS	NIHAL RATH VS	// 0

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341	D-WP(C)/17229/2026 WP(C)/11928/2026	STATE OF ODISHA SURESH KUMAR DASH VS ADDITIONAL STATE TAX OFFICER, CT AND GST, BHUBANESWAR-III CIRCLE	DAITARI BEHERA VS	// // 0 //
342	D-WP(C)/16253/2026 WP(C)/11929/2026	GANESH BHUYAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
343	D-WP(C)/16168/2026 WP(C)/11930/2026	PODAPADAR GRAM PANCHAYAT, GANJAM VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
344	D-WP(C)/16176/2026 WP(C)/11931/2026	KASS NURSING INSTITUTE, BHUBANESWAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
345	D-WP(C)/12447/2026 WP(C)/11932/2026	DUSHMANTA KUMAR MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
346	D-WP(C)/14657/2026 WP(C)/11933/2026	RANJIT DAS VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	// 0 //
347	D-WP(C)/17415/2026 WP(C)/11934/2026	BRUNDABATI MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
348	D-WP(C)/7839/2026 WP(C)/11935/2026	GOPAL CHANDRA DUTTA VS THE ASSISTANT SETTLEMENT OFFICER, JEYPORE, KORAPUT	MAMATA MISHRA VS	// 0 //
349	D-WP(C)/15183/2026 WP(C)/11936/2026	BIPIN BIHARI MAHARANA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //
350	D-WP(C)/16651/2026 WP(C)/11937/2026	SUNIRA KANTA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
351	D-WP(C)/17204/2026 WP(C)/11938/2026	ABHAYA KUMAR SINGH VS NATIONAL ALLUMINIUM COMPANY LTD., BHUBANESWAR	LALITENDU MISHRA VS	// 0 //

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352	D-WP(C)/16254/2026 WP(C)/11939/2026	BIMBADHAR MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
353	D-WP(C)/12213/2026 WP(C)/11940/2026	BABY RANI ROUT VS STATE OF ODISHA	MRUTUNJAYA MOHANTY VS	// 0 //
354	D-WP(C)/17231/2026 WP(C)/11941/2026	M/S N.S. INFRASTRUCTURE, BHUBANESWAR VS STATE TAX OFFICER, CT AND GST, BHUBANESWAR III CIRCLE	DAITARI BEHERA VS	// 0 //
355	D-WP(C)/15185/2026 WP(C)/11942/2026	BIGHNESWAR BAIDYA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
356	D-WP(C)/17014/2026 WP(C)/11943/2026	DR. PRABHAT KUMAR PADHI VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBNAESWAR, KHURDA	BISWABIHARI MOHANTY VS	// 0 //
357	D-WP(C)/13545/2026 WP(C)/11944/2026	SUNIL KUMAR KHILAR VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
358	D-WP(C)/17247/2026 WP(C)/11945/2026	DHARANIDHAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
359	D-WP(C)/15202/2026 WP(C)/11946/2026	KAMA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
360	D-WP(C)/14972/2026 WP(C)/11947/2026	KSHETRA MOHAN MAJHI VS ODISHA POWER TRANSMISSION CORPORATION LTD (OPTCL)	GOKULANANDA SAHU VS	// 0 //
361	D-WP(C)/14621/2026 WP(C)/11948/2026	NIHAR RANJAN MOHANTY VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //
362	D-WP(C)/14509/2026 WP(C)/11949/2026	KRUSHNA CHANDRA ROUT VS COLLECTOR, CUTTACK	NEELAKANTHA PANDA VS	// 0 //
363	D-WP(C)/17108/2026	M/S CIVIC CONSTRUCTION (I) PRIVATE LTD, BHUBANESWAR	RAMESH CHANDRA JENA	//

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	WP(C)/11950/2026	VS THE COMMISSIONER OF COMMERCIAL TAXES CT AND GST, CUTTACK	VS	0 //
364	D-WP(C)/15381/2026 WP(C)/11951/2026	MAA SANTOSHI COLLEGE OF NURSING, NABARANGAPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
365	D-WP(C)/17263/2026 WP(C)/11952/2026	SUBASINI PRADHAN VS ROURKELA MUNICIPAL CORPORATION, SUNDARGARH	PRANAB RANJAN CHHATOI VS	// 0 //
366	D-WP(C)/17283/2026 WP(C)/11953/2026	SUKANTI SAHU VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //
367	D-WP(C)/16506/2026 WP(C)/11954/2026	BISWAJIT AMBIKA PRASAD SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
368	D-WP(C)/15070/2026 WP(C)/11955/2026	PRADEEP KUMAR MUNI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
369	D-WP(C)/17183/2026 WP(C)/11956/2026	JUGAL KISHORE DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
370	D-WP(C)/15385/2026 WP(C)/11957/2026	KHARIAR INSTITUTE OF NURSING AND MIDWIFERY, NUAPADA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
371	D-WP(C)/15681/2026 WP(C)/11958/2026	PRABINA KUMAR PADHI @ MISHRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
372	D-WP(C)/17222/2026 WP(C)/11959/2026	TANUJA NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
373	D-WP(C)/17057/2026 WP(C)/11960/2026	NIRANJAN ROUTRAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
374	D-WP(C)/17216/2026 WP(C)/11961/2026	AMIYA BHUSAN DASH VS	SWAPNIL ROY VS	// 0

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375	D-WP(C)/16485/2026 WP(C)/11962/2026	STATE OF ODISHA PRAMOD KUMAR SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// // ()
376	D-WP(C)/17279/2026 WP(C)/11963/2026	ASHOK KUMAR BISWAL VS STATE OF ODISHA	PRABIN DAS VS	// // ()
377	D-WP(C)/15394/2026 WP(C)/11964/2026	MARUTI COLLEGE OF NURSING AND PARAMEDICAL STUDIES, BOUDH VS STATE OF ODISHA	SUBHANKAR ROUT VS	// // ()
378	D-WP(C)/16642/2026 WP(C)/11965/2026	JAYAPRAKASH BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()
379	D-WP(C)/7614/2026 WP(C)/11966/2026	BHARATI NAG VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// // ()
380	D-WP(C)/17196/2026 WP(C)/11967/2026	NABA KRISHNA MISHRA VS UNION OF INDIA	DIGANTA DAS VS	// // ()
381	D-WP(C)/12803/2026 WP(C)/11968/2026	SIDDESWAR COLLEGE OF PHARMACEUTICAL SCIENCES, BALASORE VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // ()
382	D-WPCRL/10168/2026 WPCRL/52/2026	BIKRAM KESHARI SATAPATHY VS SUPERITENDENT OF POLICE, CUTTACK RURAL	S.M. DWIBEDY VS	NIALI /154 /2026 () //
383	D-ABLAPL/8684/2026 ABLAPL/4362/2026	SABINA BIBI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /169 /2021 () //
384	D-ABLAPL/10088/2026 ABLAPL/4363/2026	BIKASH NAIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	MOTANGA /36 /2024 () //
385	D-ABLAPL/10371/2026 ABLAPL/4364/2026	KABIRAJ GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /123 /2026 () //

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386	D-ABLAPL/10610/2026 ABLAPL/4365/2026	MAHAMMED MAKSUD ALLAM @ MD MUKUSUD ALAM VS STATE OF ODISHA	KARUNAKAR GAYA VS	JAGATSINGPUR /240 /2026 () //
387	D-ABLAPL/10624/2026 ABLAPL/4366/2026	SK. MOHAMMAD IBRAHIM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /104 /2026 () //
388	D-ABLAPL/10657/2026 ABLAPL/4367/2026	BIBHUTI BHUSAN PAIKRAY @ KALIA PAIKRAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NACHUNI /85 /2026 () //
389	D-ABLAPL/10659/2026 ABLAPL/4368/2026	ANANDA PARICHHA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 () //
390	D-ABLAPL/10571/2026 ABLAPL/4369/2026	BISWAJIT @ BISWOJIT PADHIARY VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS	MARINE PS AT JAMBO /257 /2025 () //
391	D-ABLAPL/10582/2026 ABLAPL/4370/2026	ADAITYA @ ADEITYA MANDAL VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS	MARINE PS AT JAMBO /257 /2025 () //
392	D-ABLAPL/10656/2026 ABLAPL/4371/2026	PRASATA @ PRASANTA KUMAR MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDABALI /124 /2026 () //
393	D-ABLAPL/10661/2026 ABLAPL/4372/2026	NIDHI DEI @ NIDHI DAS VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DASARATHPUR /86 /2026 () //
394	D-ABLAPL/10670/2026 ABLAPL/4373/2026	SWADESH PANDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	MAHILA P.S. BUXIBAZAR /41 /2026 () //
395	D-ABLAPL/10704/2026 ABLAPL/4374/2026	ABHISHEK BEHERA VS STATE OF ODISHA	BISWOJEET LENKA VS	BHANJPUR /313 /2025 () //
396	D-ABLAPL/10709/2026 ABLAPL/4375/2026	JYOTIRMAYEE JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	INFOCITY PS /270 /2025 () //
397	D-ABLAPL/10720/2026	BUDHADEBA SAHU @ BUDHADEV SAHU	MANORANJAN DAS	PALLAHARA /79 /2026

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	ABLAPL/4376/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/10721/2026 ABLAPL/4377/2026	RUDRANARAYAN MOHAPATRA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JATNI P.S. /119 /2026 () //
399	D-ABLAPL/10723/2026 ABLAPL/4378/2026	REETA NAG VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BOLANGIR TOWN /141 /2023 () //
400	D-ABLAPL/10662/2026 ABLAPL/4379/2026	BASUDEV SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SULIAPADA /41 /2026 () //
401	D-ABLAPL/10725/2026 ABLAPL/4380/2026	DILESWAR DAS VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	/ /0 () //
402	D-ABLAPL/10663/2026 ABLAPL/4381/2026	BIBEK SARDAR VS STATE OF ODISHA	DEBABRATA DASH VS	KALIMELA /66 /2026 () //
403	D-ABLAPL/10679/2026 ABLAPL/4382/2026	SARAT DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /58 /2026 () //
404	D-ABLAPL/10727/2026 ABLAPL/4383/2026	BABULI MALIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	ALAKUNDA /20 /2026 () //
405	D-ABLAPL/10692/2026 ABLAPL/4384/2026	PRASANTA SUBUDHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHURDA SADAR /83 /2026 () //
406	D-ABLAPL/10728/2026 ABLAPL/4385/2026	RANU BARAD @ SAROJINI VS STATE OF ODISHA	RABINDRANATH BARIK VS	NAYAGARH /92 /2026 () //
407	D-ABLAPL/10769/2026 ABLAPL/4386/2026	MOHAN SUNA @ TIGER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /44 /2026 () //
408	D-ABLAPL/10773/2026 ABLAPL/4387/2026	AMAR BALLHAB @ AMAR BALLAV DAS VS	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /219 /2026 ()

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409	D-ABLAPL/10796/2026 ABLAPL/4388/2026	STATE OF ODISHA SURYAKANTA KARAN VS STATE OF ODISHA	SARTHAK SATAPATHY VS	// JAGATSINGPUR /295 /2026 ()
410	D-ABLAPL/10777/2026 ABLAPL/4389/2026	STATE OF ODISHA SUSANTA KUMAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// JAGATPUR /144 /2026 ()